

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF AUGUST, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.08.2017									31.08.2017
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9010	0	0	111	111	0	0	50	50	9071
2	CIVIL SECOND APPEAL	4439	0	0	59	59	0	0	36	36	4462
3	EXECUTION FIRST APPEAL	53	0	0	1	1	0	0	0	0	54
4	EXECUTION SECOND APPEAL	13	0	0	0	0	0	0	0	0	13
5	CIVIL MISC. APPEAL	22529	0	28	712	740	0	22	284	306	22963
6	CIVIL REVISION	453	0	0	30	30	0	0	9	9	474
7	CIVIL REVIEW	747	0	21	38	59	0	30	38	68	738
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	139	0	15	0	15	0	26	0	26	128
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	19	0	0	0	0	0	6	0	6	13
12	INCOME TAX APPEAL	440	0	102	0	102	0	331	0	331	211
13	WEALTH TAX APPEAL	4	0	7	0	7	0	6	0	6	5
14	SALES TAX REVISION	300	0	0	20	20	0	0	14	14	306
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	1	1	0
16	COMPANY PETITION	86	0	0	0	0	0	0	5	5	81
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	19	0	0	0	0	0	0	0	0	19
19	COMPANY APPLICATION	220	0	0	1	1	0	0	3	3	218
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	46	0	0	1	1	0	0	0	0	47
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	36	0	0	0	0	0	1	0	1	35
24	SPECIAL APPEAL (WRITS)	1984	0	178	0	178	0	375	0	375	1787
25	CIVIL CONTEMPT	2640	0	37	194	231	0	38	424	462	2409
26	CIVIL WRITS	55180	0	99	2293	2392	0	163	1691	1854	55718
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	619	0	0	1	1	0	0	3	3	617
29	CIVIL REFERENCE	1	0	0	0	0	0	0	0	0	1
	TOTAL (A)	98988	0	487	3461	3948	0	998	2558	3556	99380
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19913	0	27	130	157	0	122	76	198	19872
3	CRIMINAL REVISION	7040	0	0	163	163	0	3	181	184	7019
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10090	0	0	667	667	0	1	981	982	9775
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	884	0	0	1207	1207	0	0	1209	1209	882
6	CRIMINAL CONTEMPT	21	0	0	0	0	0	0	0	0	21
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	27	0	20	0	20	0	26	0	26	21
9	CRIMINAL LEAVE TO APPEAL	1162	0	3	34	37	0	5	19	24	1175
10	CRIMINAL WRITS	558	0	1	100	101	0	1	81	82	577
	TOTAL (B)	39698	0	51	2301	2352	0	158	2547	2705	39345
	TOTAL (A+B)	138686	0	538	5762	6300	0	1156	5105	6261	138725
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	118	0	0	36	36	0	0	22	22	132
2	LEAVE TO APPEAL TO S.C.	0	0	0	0	0	0	0	0	0	0
3	CIVIL TRANS. APPLICATION	147	0	0	23	23	0	0	1	1	169
4	CRIMINAL TRANSFER	72	0	0	10	10	0	0	7	7	75
	TOTAL (C)	337	0	0	69	69	0	0	30	30	376
	GRAND TOTAL (A+B+C)	139023	0	538	5831	6369	0	1156	5135	6291	139101